

HIGH COURT OF ANDHRA PRADESH::AMARAVATI

ROC.NO.869/2021-B.SPL.

DATED:22.12.2021

C I R C U L A R

SUB: ANDHRA PRADESH STATE LEVAL JUDICIAL OFFICERS CONFERENCE - Andhra Pradesh State Judicial Officers Conference which is scheduled to be held on 26.12.2021 at Acharya Nagarjuna University, Guntur - Certain instructions to the Judicial Officers working in the State of Andhra Pradesh - Issued.

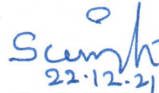
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Judicial Officers working in the State of Andhra Pradesh who have availed public holiday on 26.12.2021 in continuation of casual/optional holiday are directed to attend the Andhra Pradesh State Judicial Officers' Conference on 26.12.2021 at Acharya Nagarjuna University, Guntur.

Judicial Officers who were granted Earned Leave/Medical Leave and Maternity Leave are exempted to attend the Andhra Pradesh State Judicial Officers' Conference on 26.12.2021.

All the Principal District and Sessions Judges are requested to place one of the Judicial Officer in their respective Districts as incharge officer during the said period.

All the Principal District and Sessions Judges are directed to give instructions to the officers working in their unit who have availed public holiday on 26.12.2021 to attend the Andhra Pradesh State Judicial Officers' Conference on 26.12.2021, without fail.


22.12.21
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. THE PRL. DISTRICT JUDGES:
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
4. The Presiding Officers of Labour Courts and Industrial Tribunals at Ananthapuramu, Guntur and Visakhapatnam.